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# Tamil Nadu Payment Of Salaries (Second Amendment) Act, 2010

### 31 of 2010

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## Tamil Nadu Payment Of Salaries (Second Amendment) Act, 2010

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An Act further to amend the Tamil Nadu Payment of Salaries Act, 1951. Be it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-first Year of the Republic of India as follows:-- 1. Received the Assent of the Governor of Tamil Nadu on November 26, 2010 -- Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Iss. No.363, pages 208, dated November 29, 2010. Statement of Objects and Reasons: Refer T.N. Bill No.29/2010 -- 2010 (2) CTAR page 1.142

### 1. Short Title And Commencement :-

- (1) This Act may be called the Tamil Nadu Payment of Salaries (Second Amendment) Act, 2010.
- (2) It shall come into force at once.

### 2. Amendment Of Section 12:-

In Section 12 of the Tamil Nadu Payment of Salaries Act, 1951 (Tamil Nadu Act 20 of 1951), in sub-section (2-AA), for the expression "one lakh rupees", the expression "two lakh rupees" shall be substituted.